COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 319 OF 2016 & IA NO. 665 OF 2016 & IA NO. 536 OF 2017

Dated: 16th April, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

<u>In the matter of:</u> Simhapuri Energy Ltd.				Appellant(s)
Vs. Central Electricity Regulatory Commission & Ors			Respondent(s)	
Counsel for the Appellant(s)	:	Mr. K. Gopal Choudary		
Counsel for the Respondent(s)	:	Mr. Sethu Ramalingam for	R-1	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>02.07.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk